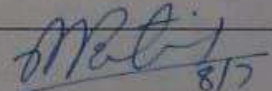


IN THE COURT OF ADDL. SENIOR CIVIL JUDGE,  
NELAMANGALA  
CAUSE LIST DATED: 10.07.2020

CIVIL CASES

I Session	II Session
<u>ARGUMENTS</u>	<u>HEARING</u>
1. OS 250/2009	1. OS 332/2010
2. OS 1006/2009	2. OS 108/2016
3. OS 292/2014	3. OS 242/2017
4. OS 278/2014	4. OS 48/2016
5. OS 306/2015	5. OS 104/2019
6. RA 48/2018	<u>ARGUMENTS</u>
7. RA 28/2018	6. OS 120/2017
<u>HEARING</u>	7. OS 406/2018
8. OS 522/2013	8. RA 2/2017
9. OS 192/2014	9. RA 32/2019
10. OS 306/2014	10. MA 20/2018

  
Addl. Senior Civil Judge,  
Nelamangala.

NOTE:-

1. All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC,  
NELAMANGALA  
PO : CHINMAYEE.R.H,  
CAUSE LIST DATED 10-07-2020**

Morning Session

Afternoon Session

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	O.S.258/2014	Arguments	11.	O.S.531/2019	Hear
2.	O.S.174/2020	Hear	12.	O.S.196/2020	First Hearing
3.	O.S.9/2020	Hear	13.	O.S.197/2020	First Hearing
4.	O.S.193/2020	First Hearing	14.	O.S.198/2020	First Hearing
5.	O.S.194/2020	First Hearing	15.	O.S.199/2020	First Hearing
6.	O.S.205/2020	First Hearing	16.	O.S.200/2020	First Hearing
7.	O.S.204/2020	First Hearing	17.	C.Misc.23/2020	Orders
8.	O.S.203/2020	First Hearing	18.	C.Misc.24/2020	Orders
9.	O.S.202/2020	First Hearing	19.	C.Misc.36/2020	Orders
10.	O.S.201/2020	First Hearing	20.	C.Misc.37/2020	Orders